

TELECOM REGULATORY AUTHORITY OF INDIA

Mahanagar Doorsanchar Bhawan, J.L. Nehru Marg, (Old Minto Road)

Next to Zakir Husain College, New Delhi – 110 002

No.1-6/2007-A&P

Dated: 12th February 2007

To

All Ministries/Departments
Government of India and PSUs.

Sub: Calling applications for filling up the posts of Principal Advisor/Advisor on deputation on foreign service.

Sir

The Telecom Regulatory Authority of India (TRAI), New Delhi, is a statutory body set up under an Act of Parliament viz. the TRAI Act, 1997. The organization proposes to prepare a panel of Engineers for its Regulatory Enforcement Division on deputation basis initially for a period of two years. The details of qualification and experience etc are as under:-

1.	Principal Advisor/Advisor	Rs.22400-525-24500/ Rs 18400-500-22400 plus allowances such as DA, HRA, CCA etc. as per Govt.Rules.	Qualification/experience	
			Principal Advisor	Advisor
			Officers of the Central/ State Govt. / PSUs (i) holding equivalent post on regular basis or (ii) officers in SAG with 4 years of regular service in that grade or (iii) Group 'A' officers having 21 years of regular service in Gr. 'A' of which at least 4 years shall be in the SAG. Essential Qualification: Bachelors degree in Electronic and/or Telecommunication Engineering <i>Preference will be given to the candidate having experience in Regulatory matters</i>	Officers of the Central/ State Govt. / PSUs (i) holding equivalent post on regular basis or (ii) officers in selection grade with 4 years of regular service in that grade or (iii) Group 'A' officers having 17 years of regular service in Gr. 'A' of which at least 4 years shall be in the Selection Grade. Essential Qualification: Bachelors degree in Electronic and/or Telecommunication Engineering <i>Preference will be given to the candidate having experience in Regulatory matters</i>

2. TRAI has been exempted from the rule of immediate absorption upto 23.01.2011 by Department of Pension & Pensioner's Welfare for appointment on deputation.

3. All the Ministries/Departments/PSUs are requested to forward applications in the enclosed proforma alongwith attested copies of ACRs for the last five years and vigilance clearance of eligible candidates whose services could be placed at the disposal of the Authority immediately.

4. Last date for receipt of the applications complete in all respect is **12th March 2007**.

Yours faithfully,

(A.K. Tiwari)
Joint. Advisor (A&P)
Tele: 23211622

Copy to: _____

1. Chairman, TRAI
2. Member (AKS), TRAI
3. Secretary, TRAI
4. All Principal Advisors/Advisors, TRAI
5. SRO (LAN) - He is requested to post the circular on the TRAI website
6. Notice Board